

ITEM NO.50

COURT NO.13

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No.10262/2025

[Arising out of impugned final judgment and order dated 30-01-2025  
in APO No. 106/2018 passed by the High Court at Calcutta]

PEPSICO INDIA HOLDINGS PRIVATE LIMITED

Petitioner(s)

VERSUS

STATE OF WEST BENGAL & ORS.

Respondent(s)

IA No. 91248/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

WITH

Diary No. 15479/2025 (XVI)

IA No. 91431/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT

IA No. 91433/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 92842/2025 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 91429/2025 - PERMISSION TO FILE PETITION (SLP/TP/WP/..)

Date : 16-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) :Mr. Tarun Gulati, Sr. Adv.  
Mr. Manish Mishra, Adv.  
Mr. Joybrata Misra, Adv.  
Mr. Shubh Dixit, Adv.

Ms. Dhvani Vyas, Adv.  
Mr. Devansh Garg, Adv.  
Ms. Avni Sharma, Adv.  
Mr. Dheeraj Nair, AOR

M/S. Khaitan & Co., AOR  
Mr. Aakash Bajaj, Adv.  
Ms. Prerona Banerjee, Adv.

For Respondent(s) :Mr. Kunal Mimani, AOR  
Mr. Prashant Alai, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Diary No. 15479/2025

Application for permission to file SLP is allowed.

As prayed for, list the matter(s) on 22.4.2025.

(CHANDRESH)  
ASTT. REGISTRAR-cum-PS

(POOJA SHARMA)  
COURT MASTER (NSH)